

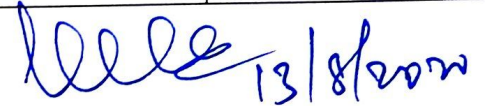
ADM No.294/2020

Office of the
Principal District & Sessions Judge,
Bengaluru Rural District, Bengaluru,
dated: 13.08.2020

NOTIFICATION

In partial modification of the sitting arrangements made vide this office Notification bearing No. ADM 294/2020 dated 13.08.2020, the following sitting arrangements are made in respect of Sri T.C. Srikanth, Senior Civil Judge and JMFC, Anekal:

1.	Shri T.C. Srikanth, Senior Civil Judge and J.M.F.C., Anekal.	18.08.2020 19.08.2020 20.08.2020 21.08.2020
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 13/8/2020

(Venkatesh Naik T.)

Principal District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

Copy to:

1. The Courts concerned.
2. Assistant Public Prosecutors.
3. District Government Pleaders.
4. Superintendent of Police, Bengaluru Rural District, Bengaluru.
5. Advocates' Association of Anekal.
6. Web-hosting.
7. Notice Board, for information.